

रेल संक्रान्त तथा संसदीय कार्य विभाग
में उपर्युक्त (श्री मल्लिकार्जुन) : (क)
जो नहीं। परन्तु, अनियमितताओं
के कुछ मामले नोटिस में आये हैं।

(ख) विभिन्न एजेंसियों के माध्यम
से विशेष निगरानी रखा जा रही है।

(ग) जो हाँ।

**Department of the Northern Railway
Functioning of intelligence and crime**

-100. SHRI HARVENDAR SINGH
HANSPAL: Will the Minister of
RAILWAYS be pleased to state:

(a) what is the amount spent by the
Northern Railways on TA and DA bills of its
intelligence and crime staff during the last
one year;

(b) whether it is a fact that invariably
some particular members of staff are sent to
various places for attending to the inquiries
and investigations while some others are
totally neglected in this regard depriving them
of any TA and DA whatsoever; and

(c) if so, what steps that are being
taken by Government to stop such
discrimination in this regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI MAL-LIKARJUN): (a) The
amount spent on TA and DA bills was Rs.
69,126.66 and Rs. 94,275.86 for Crime
Intelligence Branch and Special Intelligence
Branch respectively.

(b) No, Sir.

(c) Does not arise.

Pay Scales of Goods Clerks

407. SHRI (MOLANA) ASRARUL HAQ:
Will the Minister of RAILWAYS be pleased
to state:

(a) whether any rosters have been
maintained by the Northern Railway Bikaner
Division at Delhi Lahori Gate (MG) for the
Rest Givers (Goods

Clerks) in the pay scales of Rupees 330-560;

(b) if so, what are the details in this
regard;

(c) whether it is also a fact that the Chief
Goods Superintendent has approved the rest
give, scheme by providing rosters for them;

(d) if not, what are the reasons therefor;

(e) whether railway administration has
received any complaint from the givers; and

(f) what action Government have taken
or propose to take in this regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI MAL-LIKARJUN): (a) to
(f) Information is being collected and will be
laid on the Table of the Sabha.

Accidents at railway level crossings

408. SHRI SYED AHMAD HASHMI:
Will the Minister of RAILWAYS be pleased
to state:

(a) what is the number of accidents
that have taken place at level cross-
ings in the Northern Railway Zone
during the last one year;

(b) what is the number of persons killed
in these accidents; and

(c) what preventive steps have been taken
by Government in this regard?

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI MAL-LIKARJUN): (a)
During the period 1-4-80 to 31-3-81, there
were 16 accidents at level crossings on the
Northern Railway.

(b) In these accidents, 27 persons were
killed.

(c) In order to avoid the accidents at level
crossings, the following measures have been
taken:

(i) Educative campaign amongst the
road users through various audio-visual
media.